

DIVISION BENCH
COURT - II

O-216

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/170(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 27TH JUNE 2024

IN THE MATTER OF	THE REGISTRAR OF COMPANIES WEST BENGAL VS POPULAR AGENCIES PRIVATE LIMITED
UNDER SECTION	SECTION 271-272 OF THE COMPANY ACT 2013 - GOVT BODY

Appearance (via video conferencing/physically)

Mr. Sailendra Kumar Tiwari, Adv.] For Petitioner

Ms. Madhuri Pandey, PCS] For Respondent

Mr. Prateek Kohli, PCS

ORDER

1. Due to paucity of time, this matter could not be taken up for hearing.
2. Post this matter on **05.09.2024**.

**Anamitra Pal
Court Officer**